

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
STARRED QUESTION NO. 174
TO BE ANSWERED ON 04/08/2023

BENEFICIARIES UNDER PM-KISAN IN KERALA

*174#. DR. RADHA MOHAN DAS AGRAWAL:

Will the Minister of Agriculture and Farmers Welfare be pleased to state:

- (a) the eligibility criteria fixed for PM-Kisan Samman Nidhi Yojana (PM-KISAN) and the number of farmers and beneficiaries in different States of the country;
- (b) the number of beneficiaries in proportion to the number of farmers, in different assembly constituencies of Kerala; and
- (c) the reasons as to why some farmers of Kerala have not received the last 2-3 instalments of PM-KISAN and whether Government will investigate the matter?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE
(SHRI NARENDRA SINGH TOMAR)

(a) to (c): A Statement is laid on the table of the House.

**STATEMENT MADE IN REPLY TO RAJYA SABHA STARRED QUESTION NO. 174
RAISED BY DR. RADHA MOHAN DAS AGRAWAL, DUE FOR REPLY ON
04/08/2023.**

(a): The Pradhan Mantri Kisan Samman Nidhi (PM-KISAN), a Central Sector Scheme, aims at providing financial assistance to cultivable landholding farmer families across the country, subject to certain exclusion criteria. Under the Scheme, an amount of Rs. 6000/- is transferred annually in three equal instalments of Rs.2000/- directly into the Aadhaar Seeded bank accounts of the farmers. So far, more than 2.60 lakh Cr have been disbursed to more than 11 Cr farmer families. The details of beneficiary farmers who received at least one installment under the PM-KISAN Scheme since inception are enclosed in **Annexure-I**.

The eligibility criteria fixed for the PM-KisanSamman Nidhi Yojana (PM-KISAN) is as per the operational guidelines of the scheme along with mandatory land seeding and Aadhaar based payment system. However, the same is exempted in certain States especially of North Eastern and UTs where the land records system is not maintained properly.

As per existing Operational Guidelines of the Scheme, the following categories of beneficiaries of higher economic status shall not be eligible for benefit under the scheme:

- (1) All Institutional Land holders; and
- (2) Farmer families in which one or more of its members belong to following categories:
 - i) Former and present holders of constitutional posts.
 - ii) Former and present Ministers / State Ministers and former / present Members of Lok Sabha / Rajya Sabha / State Legislative Assemblies / State Legislative Councils, former and present Mayors of Municipal Corporations, former and present Chairpersons of District Panchayats.
 - iii) All serving or retired officers and employees of Central / State Government Ministries/Offices / Departments and their field units, Central or State PSEs and Attached offices / Autonomous Institutions under Government as well as regular employees of the Local Bodies (*Excluding Multi-Tasking Staff / Class IV / Group D employees*)
 - iv) All superannuated / retired pensioners whose monthly pension is Rs. 10,000/- or more (*Excluding Multi-Tasking Staff / Class IV / Group D employees*)
 - v) All Persons who paid Income Tax in last assessment year.
 - vi) Professionals like Doctors, Engineers, Lawyers, Chartered Accountants, and Architects registered with Professional bodies and carrying out profession by undertaking practices.

(3) In case of new beneficiaries being uploaded on the PM-KISAN Portal, all land holding farmer families who are Non-resident Indians (NRIs) in terms of the provisions of the Income Tax Act, 1961 shall be excluded from any benefit under the Scheme.

(b) & (c): As per Agriculture Census 2015-16, there are 14.64 crores operational landholdings in the country. Block-wise details of beneficiaries and amount disbursed in Kerala during the 14th instalment of the scheme is at Annexure – II.

The State/UT Government are responsible for identifying and verifying the eligible farmers before uploading the data on PM-KISAN Portal. Benefits are transferred to the beneficiaries through Direct Benefit Transfer mode after validation of the uploaded data on PM-KISAN Portal with Aadhaar, Public Finance Management System (PFMS), Government employees/pensioners data; verification with Income Tax Department, etc. The validation and checks of land seeding, Aadhaar linking with bank accounts and payment to the eligible beneficiaries are ongoing processes. The farmers who have completed the mandatory requirements, receive their accrued benefits under PM-KISAN. If any complaint is reported, the concerned State Governments enquire the matter and appropriate action is taken by them accordingly.

The details of the farmers benefited under the PM Kisan scheme in last 3 instalments in the Kerala state are as under:

Sr. No.	Period	No. Beneficiaries
1	12 th instalment(Aug-Nov 2022)	20,01,793
2	13 th instalment(Dec2022- March23)	21,29,379
3	14 th instalment(Apr-July 2023)	23,40,980

Annexure I

State-wise Details of Beneficiaries and Funds disbursed to them under PM-KISAN as on date

S.No	State/UT	No. of Beneficiaries	Benefits Transferred (in Rs. Cr)
1	ANDAMAN AND NICOBAR ISLANDS	17,315	42.50
2	ANDHRA PRADESH	44,00,545	12,977.65
3	ARUNACHAL PRADESH	97,624	211.87
4	ASSAM	21,57,698	4,266.47
5	BIHAR	83,05,231	19,023.97
6	CHANDIGARH	461	0.86
7	CHHATTISGARH	38,09,859	6,757.00
8	DELHI	16,577	36.08
9	GOA	11,432	21.99
10	GUJARAT	58,77,952	14,548.52
11	HARYANA	19,85,633	4,716.51
12	HIMACHAL PRADESH	9,92,272	2,364.46
13	JAMMU AND KASHMIR	12,23,955	2,707.35
14	JHARKHAND	27,80,074	4,836.61
15	KARNATAKA	57,50,081	13,233.85
16	KERALA	37,09,821	8,568.82
17	LADAKH	18,849	43.59
18	LAKSHADWEEP	1,927	2.36
19	MADHYA PRADESH	83,46,965	19,992.79
20	MAHARASHTRA	1,01,25,983	25,896.81
21	MANIPUR	5,37,249	701.16
22	MEGHALAYA	1,98,138	295.43
23	MIZORAM	1,79,710	251.69
24	NAGALAND	2,09,427	476.48
25	ODISHA	39,90,289	8,458.13
26	PUDUCHERRY	11,327	27.08
27	PUNJAB	23,40,747	4,574.99
28	RAJASTHAN	71,10,897	17,294.87
29	SIKKIM	12,595	20.83

30	TAMIL NADU	46,19,798	9,447.14
31	TELANGANA	39,16,821	9,640.53
32	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	14,900	35.78
33	TRIPURA	2,45,365	598.93
34	UTTAR PRADESH	2,40,92,542	59,985.80
35	UTTARAKHAND	9,53,244	2,220.34
36	WEST BENGAL	50,85,540	6,459.21
	Grand Total	11,31,48,843	2,60,738.40

Annexure II**Block-wise details of beneficiaries and amount disbursed in the state of Kerala during the 14th instalment of the PM Kisan scheme**

Sr. No.	State	District	Block	No. of Beneficiaries	Amount Disbursed (in Rs. Cr)
1	KERALA	ALAPPUZHA	AMBALAPPUZHA	11,787	3.06
2	KERALA	ALAPPUZHA	ARYAD	20,252	4.99
3	KERALA	ALAPPUZHA	BHARANICAVU	21,284	4.85
4	KERALA	ALAPPUZHA	CHAMPAKULAM	11,306	2.75
5	KERALA	ALAPPUZHA	CHENGANNUR	18,479	4.25
6	KERALA	ALAPPUZHA	HARIPPAD	22,393	5.16
7	KERALA	ALAPPUZHA	KANJIKKUZHY	23,940	5.94
8	KERALA	ALAPPUZHA	MAVELIKKARA	15,462	3.72
9	KERALA	ALAPPUZHA	MUTHUKULAM	25,456	6.04
10	KERALA	ALAPPUZHA	PATTANAKKAD	17,131	4.20
11	KERALA	ALAPPUZHA	THYCATTUSSERY	9,994	2.31
12	KERALA	ALAPPUZHA	VELIYANAD	9,674	2.27
13	KERALA	ERNAKULAM	ALANGAD	5,450	1.34
14	KERALA	ERNAKULAM	ANGAMALI	15,587	3.59
15	KERALA	ERNAKULAM	EDAPPALLY	3,451	0.84
16	KERALA	ERNAKULAM	KOOVAPPADY	14,784	3.49
17	KERALA	ERNAKULAM	KOTHAMANGALAM	20,494	4.73
18	KERALA	ERNAKULAM	MULANTHURUTHY	11,596	2.68
19	KERALA	ERNAKULAM	MUVATTUPUZHA	13,576	3.20
20	KERALA	ERNAKULAM	PALLURUTHY	3,701	0.87
21	KERALA	ERNAKULAM	PAMPAKUDA	12,099	2.81
22	KERALA	ERNAKULAM	PARAKKADAV	12,004	2.99
23	KERALA	ERNAKULAM	PARAVUR	13,368	3.21
24	KERALA	ERNAKULAM	VADAVUCODE	9,928	2.32
25	KERALA	ERNAKULAM	VAZHAKKULAM	5,970	1.44
26	KERALA	ERNAKULAM	VYPEEN	5,580	1.37
27	KERALA	IDUKKI	ADIMALY	8,022	1.91
28	KERALA	IDUKKI	AZHUTHA	11,446	2.70
29	KERALA	IDUKKI	DEVIKULAM	3,845	0.86
30	KERALA	IDUKKI	ELEMDESAM	11,685	2.79
31	KERALA	IDUKKI	IDUKKI	10,821	2.55
32	KERALA	IDUKKI	KATTAPPANA	15,972	3.88
33	KERALA	IDUKKI	NEDUMKANDOM	15,501	3.70
34	KERALA	IDUKKI	THODUPUZHA	9,575	2.34
35	KERALA	KANNUR	EDAKKAD	16,838	3.78
36	KERALA	KANNUR	IRIKKUR	26,686	6.11
37	KERALA	KANNUR	IRITTY	27,386	6.82
38	KERALA	KANNUR	KALLIASSERI	13,821	3.33
39	KERALA	KANNUR	KANNUR	8,130	1.89
40	KERALA	KANNUR	KUTHUPARAMBA	22,228	5.13

Sr. No.	State	District	Block	No. of Beneficiaries	Amount Disbursed (in Rs. Cr)
41	KERALA	KANNUR	PANOR	13,144	3.01
42	KERALA	KANNUR	PAYYANNUR	27,624	6.34
43	KERALA	KANNUR	PERAVOOR	21,559	5.05
44	KERALA	KANNUR	TALIPARAMBA	33,551	7.63
45	KERALA	KANNUR	THALASSERY	19,768	4.69
46	KERALA	KASARAGOD	KANHANGAD	17,226	5.02
47	KERALA	KASARAGOD	KARADKA	16,174	3.76
48	KERALA	KASARAGOD	KASARGOD	11,950	3.06
49	KERALA	KASARAGOD	MANJESHWAR	12,539	3.37
50	KERALA	KASARAGOD	NILESHWAR	16,579	3.87
51	KERALA	KASARAGOD	PARAPPA	25,648	6.26
52	KERALA	KOLLAM	ANCHAL	20,462	5.08
53	KERALA	KOLLAM	CHADAYAMANGALAM	28,993	6.48
54	KERALA	KOLLAM	CHAVARA	12,763	3.11
55	KERALA	KOLLAM	CHITTUMALA	17,276	4.03
56	KERALA	KOLLAM	ITHIKKARA	25,579	6.11
57	KERALA	KOLLAM	KOTTARAKKARA	19,468	4.61
58	KERALA	KOLLAM	MUKHATHALA	20,525	5.09
59	KERALA	KOLLAM	OACHIRA	25,348	6.04
60	KERALA	KOLLAM	PATHANAPURAM	19,993	4.92
61	KERALA	KOLLAM	SASTHAMCOTTAH	23,773	5.48
62	KERALA	KOLLAM	VETTIKAVALA	22,282	5.14
63	KERALA	KOTTAYAM	ERATTUPETTA	11,549	2.52
64	KERALA	KOTTAYAM	ETTUMANOOR	14,688	3.38
65	KERALA	KOTTAYAM	KADUTHURUTHY	13,397	2.98
66	KERALA	KOTTAYAM	KANJIRAPPALLY	13,234	3.02
67	KERALA	KOTTAYAM	LALAM	10,627	2.35
68	KERALA	KOTTAYAM	MADAPPALLY	10,613	2.50
69	KERALA	KOTTAYAM	PALLOM	14,393	3.20
70	KERALA	KOTTAYAM	PAMPADY	15,081	3.38
71	KERALA	KOTTAYAM	UZHAVOOR	15,952	3.63
72	KERALA	KOTTAYAM	VAIKOM	17,970	4.02
73	KERALA	KOTTAYAM	VAZHOOR	13,873	3.12
74	KERALA	KOZHIKODE	BALUSSERI	29,978	6.44
75	KERALA	KOZHIKODE	CHELANNUR	18,703	4.15
76	KERALA	KOZHIKODE	KODUVALLY	24,594	5.62
77	KERALA	KOZHIKODE	KOZHIKODE	20,824	4.93
78	KERALA	KOZHIKODE	KUNNAMANGALAM	22,427	5.12
79	KERALA	KOZHIKODE	KUNNUMMAL	21,879	4.78
80	KERALA	KOZHIKODE	MELDAY	13,240	2.94
81	KERALA	KOZHIKODE	PANTHALAYANI	18,288	3.90
82	KERALA	KOZHIKODE	PERAMBRA	22,078	4.69

Sr. No.	State	District	Block	No. of Beneficiaries	Amount Disbursed (in Rs. Cr)
83	KERALA	KOZHIKODE	THODANNUR	13,745	3.13
84	KERALA	KOZHIKODE	THUNERI	19,729	4.47
85	KERALA	KOZHIKODE	VADAKARA	16,105	3.62
86	KERALA	MALAPPURAM	AREAKODE	16,992	3.88
87	KERALA	MALAPPURAM	KALIKAVU	13,003	3.05
88	KERALA	MALAPPURAM	KONDOTTY	12,646	2.95
89	KERALA	MALAPPURAM	KUTTIPPURAM	8,356	1.95
90	KERALA	MALAPPURAM	MALAPPURAM	9,839	2.23
91	KERALA	MALAPPURAM	MANKADA	6,784	1.56
92	KERALA	MALAPPURAM	NILAMBUR	16,038	3.89
93	KERALA	MALAPPURAM	PERINTHALMANNA	13,321	3.18
94	KERALA	MALAPPURAM	PERUMPADAPPU	7,536	1.92
95	KERALA	MALAPPURAM	PONNANI	13,718	3.09
96	KERALA	MALAPPURAM	TANUR	10,387	2.38
97	KERALA	MALAPPURAM	TIRUR	12,575	3.00
98	KERALA	MALAPPURAM	TIRURANGADI	8,961	2.08
99	KERALA	MALAPPURAM	VENGARA	5,136	1.18
100	KERALA	MALAPPURAM	WANDOOD	14,279	3.38
101	KERALA	PALAKKAD	ALATHUR	9,377	2.24
102	KERALA	PALAKKAD	ATTAPPADI	2,105	0.65
103	KERALA	PALAKKAD	CHITTUR	6,099	1.47
104	KERALA	PALAKKAD	KOLLENGODE	3,431	0.81
105	KERALA	PALAKKAD	KUZHALMANNAM	7,881	1.83
106	KERALA	PALAKKAD	MALAMPUZHA	2,839	0.62
107	KERALA	PALAKKAD	MANNARKAD	12,190	3.04
108	KERALA	PALAKKAD	NEMMARA	5,982	1.53
109	KERALA	PALAKKAD	OTTAPPALAM	13,535	3.20
110	KERALA	PALAKKAD	PALAKKAD	7,453	1.69
111	KERALA	PALAKKAD	PATTAMBI	8,098	2.09
112	KERALA	PALAKKAD	SREEKRISHNAPURAM	14,774	3.40
113	KERALA	PALAKKAD	TRITHALA	8,222	2.10
114	KERALA	PATHANAMTHITTA	ELANTHOOR	10,526	2.45
115	KERALA	PATHANAMTHITTA	KOIPURAM	8,978	2.03
116	KERALA	PATHANAMTHITTA	KONNI	14,004	3.23
117	KERALA	PATHANAMTHITTA	MALLAPPALLY	9,908	2.26
118	KERALA	PATHANAMTHITTA	PANDLAM	11,071	2.49
119	KERALA	PATHANAMTHITTA	PARAKODE	25,253	5.73
120	KERALA	PATHANAMTHITTA	PULIKEEZHU	7,210	1.71
121	KERALA	PATHANAMTHITTA	RANNI	15,422	3.58
122	KERALA	THIRUVANANTHAPURAM	ATHIYANNOOR	16,217	3.78
123	KERALA	THIRUVANANTHAPURAM	CHIRAYINKEEZHU	21,333	4.93
124	KERALA	THIRUVANANTHAPURAM	KILIMANNOOR	25,147	5.57

Sr. No.	State	District	Block	No. of Beneficiaries	Amount Disbursed (in Rs. Cr)
125	KERALA	THIRUVANANTHAPUR AM	NEDUMANGAD	18,752	4.38
126	KERALA	THIRUVANANTHAPUR AM	NEMOM	19,485	4.41
127	KERALA	THIRUVANANTHAPUR AM	PARASSALA	18,940	4.33
128	KERALA	THIRUVANANTHAPUR AM	PERUMKADAVILA	27,932	6.36
129	KERALA	THIRUVANANTHAPUR AM	POTHENCODE	14,265	3.25
130	KERALA	THIRUVANANTHAPUR AM	VAMANAPURAM	23,123	5.70
131	KERALA	THIRUVANANTHAPUR AM	VARKALA	20,081	4.43
132	KERALA	THIRUVANANTHAPUR AM	VELLANAD	24,152	5.47
133	KERALA	THRISSUR	ANTHIKKAD	13,197	3.41
134	KERALA	THRISSUR	CHALAKKUDY	15,576	3.82
135	KERALA	THRISSUR	CHAVAKKAD	12,751	3.33
136	KERALA	THRISSUR	CHERPU	11,968	2.98
137	KERALA	THRISSUR	CHOWANNUR	17,458	4.54
138	KERALA	THRISSUR	IRINJALAKKUDA	14,949	3.58
139	KERALA	THRISSUR	KODAKARA	25,227	6.33
140	KERALA	THRISSUR	MALA	19,879	5.41
141	KERALA	THRISSUR	MATHILAKAM	19,795	4.95
142	KERALA	THRISSUR	MULLASSERY	6,802	1.87
143	KERALA	THRISSUR	OLLUKKARA	11,062	3.17
144	KERALA	THRISSUR	PAZHAYANNUR	11,829	3.07
145	KERALA	THRISSUR	PUZHAKKAL	12,647	3.31
146	KERALA	THRISSUR	THALIKKULAM	10,951	2.73
147	KERALA	THRISSUR	VELLANGALLUR	11,961	2.96
148	KERALA	THRISSUR	WADAKKANCHERY	14,765	3.64
149	KERALA	WAYANAD	KALPETTA	27,457	6.13
150	KERALA	WAYANAD	MANANTHAVADY	25,907	5.86
151	KERALA	WAYANAD	PANAMARAM	25,984	6.00
152	KERALA	WAYANAD	SULTHAN BATHERY	25,566	6.23
Grand Total:				23,40,980	552.05
